

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: TCP/5/2016 PETITION NUMBER

NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

UNDER SECTION

: 397/398

S.	No. Name (in Capitals)	Represented by	Signature
1	D, CHANDRA GUPFA	Counsel for R2	D.ch
	Son vile	Counce hun Interveror	Jai VII
	Alchil Jain	Coursel for Petitioners	affi
	for T.1e. Bhackar		

ORDER

In CA/169/2017, Counsel for Petitioner present. Counsel for Intervener present. Counsel for R2 present. No representation on behalf of other Respondents. Counsel for R2 is directed to file reply before the next date of hearing. Put up on 14.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)